

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-110**

CA 576/2019

IN

IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

**Vs.**

M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 20.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :

For the Respondent :

For the Intervener :

**ORDER**

**CA-576/2019:-**

The previous order is reiterated.

List the matter on 5<sup>th</sup> February, 2021.

— Sdr

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

— Sdr

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-110**

CA 774/2019

IN

IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

**Vs.**

M/s. Ortel Communication Ltd.

**...OPERATIONAL CREDITOR**

**...RESPONDENT**

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 20.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :

For the Respondent :

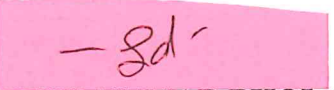
For the Intervener :

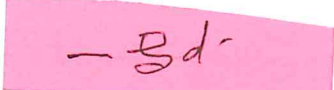
**ORDER**

**CA-774/2019:-**

The Objections to Resolution Plan have already been heard.

List the matter on 5<sup>th</sup> February, 2021.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-110**  
IA-5252/2020  
IN  
IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.  
Vs.  
M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 20.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

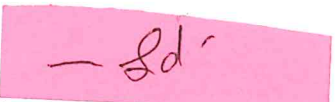
For the Applicant/OC :  
For the Respondent :  
For the Intervener//RP : Mr. Bharat Singh, Mr. Suraj Singh, Ms. Santosh Kumar Ray, the  
counsels for the applicant (RP)

**ORDER**

**IA-5252/2020:-**

Counsel for the Resolution Professional is present. Counsel for the Suspended Board of Directors is present. Counsel for the Resolution Professional is directed to make compliance with the previous order.

List the matter on 5<sup>th</sup> February, 2021.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-110**

CA 515/2019

IN

IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

**Vs.**

M/s. Ortel Communication Ltd.

**...OPERATIONAL CREDITOR**

**...RESPONDENT**

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 20.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

:

For the Respondent

:

For the Reliance Jio

: Mr. Ritin Rai, Sr. Adv; Mr. Raghav Shanker,  
Mr. Madhav Kanoria, Ms. Srideepa Bhattacharyya,  
Ms. Gunjan Mathur, Ms. Arshiya Sharda, Ms. Neha Shivhare,  
Advocates.

**ORDER**

**CA-515/2019:-**

Both the sides are present. Pleadings are complete. Matter is posted for making final submissions.

List the matter on 5<sup>rd</sup> February, 2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-110**

IA 5424/2020

IN

IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

**Vs.**

M/s. Ortel Communication Ltd.

**....OPERATIONAL CREDITOR**

**....RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 20.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

: Mr Ramji Srinivasan, Sr Adv. Mr K R Sasiprabhu,  
Mr. Tushar Bhardwaj, Advocates

For the Respondent

:

For the Intervener

:

**ORDER**

**IA-5424/2020:-**

Counsel for the Applicant is present. It is noted that the prayers made in IA-5424/2020 are covered in CA-641/2019. Therefore, the counsel for the Applicant may make comprehensive submissions in CA-641/2019.

In view of it, CA-5424/2020 stands **disposed of**.

- Sdr

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sdr

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-110**

CA 482/2019 CA 485/2019

IN

IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 20.01.2021**

**CORAM:**

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant/OC :

For the Respondent :

For the Intervener :

**ORDER**

**CA-482/2019 & 485/2019:-**

Both the sides are present. Pleadings are complete. Matter is posted for making final submissions.

List the matter on 3<sup>rd</sup> February, 2021.

— Sd/

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

— Sd/

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-110**

CA 769/2019

IN

IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

...OPERATIONAL CREDITOR

....RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 20.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :

For the Respondent :

For the Intervener :

**ORDER**

**CA-769/2019:-**

Pleadings are complete. Matter is posted for making final submissions.

List the matter on 5<sup>th</sup> February, 2021.

—sd—

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

—sd—

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-110**

IA-5660/2020

IN

IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

**....OPERATIONAL CREDITOR**

**....RESPONDENT**

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 20.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

:

For the Respondent

:

For the Intervener/RP

: Ms. Vaishnavi Maheshwari, Ms. Santosh Kumar Roy, Advocates  
Counsels for Petitioner (Resolution Professional)

**ORDER**

**IA-5660/2020:-**

Counsel for the Resolution Professional is present. At this stage, the Counsel for the Respondents caused appearance and accepted the notice and he is directed to file reply within one week. Thereafter, the Resolution Professional may file rejoinder, if any.

List the matter on 5<sup>th</sup> February, 2021.

— Sd —

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

— Sd —

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**



**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-110**  
CA 641/2019  
IN  
IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.

**Vs.**

M/s. Ortel Communication Ltd.

**...OPERATIONAL CREDITOR**

**....RESPONDENT**

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 20.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr Ramji Srinivasan, Sr Adv. Mr K R Sasiprabhu,

Mr. Tushar Bhardwaj, Advocates

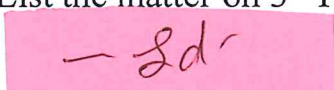
For the Respondent : Mr. Arijit Mazumdar, Mr. Shambo Nandy, Advocates for R-2.

**ORDER**

**CA 641/2019:-**

The Proxy Counsel representing the counsel on record submits that the counsel on record prayed for adjournment. At request, matter stands adjourned.

List the matter on 3<sup>rd</sup> February, 2021.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)